

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302
IB-1758(ND)/2019

IN THE MATTER OF:

M/s. United Enterprises

...Applicant

Vs.

M/s. Mridula Healthcare Pvt. Ltd.

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : None

For the Respondent : None

ORDER

None present. In the interest of justice, adjourned to 20.11.2019

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)